

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

Cont. Case (Civil) No. 202 of 2019

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**

**(Through: Video Conferencing)**

For the Petitioner : Mr. Shadab Bin Haque, Advocate.  
For Opposite Parties : Mr. Prabhash Singh, Advocate  
Mr. Rajeev Ranjan Mishra, Advocate

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**08/17.04.2021** On the request of the learned counsel for the opposite parties, put up this case after four weeks for compliance of the Court's order dated 21.08.2018 in its true and letter spirit.

**(Dr. S.N. Pathak, J.)**

Punit/-